

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

**ROC.NO.2786/SO/2021**

**DATED: .12.2021**

**TENDER NOTIFICATION NO. 26/SO/2021**

Sub: High Court for the State of Telangana – Videographing a short film regarding the infrastructure development at Warangal Court Complex, Family Court, POCSO Court, Warangal – Sealed quotations called for – Reg.

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As directed, sealed tenders are invited from the reputed and qualified film makers / documentary makers for making a short film of **10 minutes** duration about the infrastructure development at Warangal Court Complex, Family Court, POCSO Court, Warangal.

The sealed tenders, enclosing TDS (Tax Deducted at Source) & TCS (Tax collection at source) for the assessment years 2017-18, 2018-19 and 2019-2020 and VAT/GST Certificate, shall be submitted in the Office of the Registrar General, High Court for the State of Telangana, during the office hours **on or before 09-12-2021**, duly superscribing the Tender Notification Number and the description on the cover.

The successful bidder shall submit short film so shoot within (5) **five** days from the date of acceptance of the tender in the Office of the Registrar General and the delayed submission of the same would attract 10 % defrayment of the bid amount.

No advance payment would be made, while payment will be made only after satisfaction about the short film by the High Court.

The Registrar General reserves the right to reject any or all the quotations without assigning any reasons and to conduct the fresh negotiations, if required.

The decision of the Registrar General is final.

  
**REGISTRAR GENERAL**